

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016

And

APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

Dated : 11th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016

**M/s Aravali Transmission Service Company Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

**M/s Manu Transmission Service Co. Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sameer Sinha
Mr. Madhup Singha
Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. Suneel Bansal for R.2 to 4
Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andely for R.1

ORDER

List these matters on **06.10.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt